

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 132  
CA(CAA)-109(PB)/2020

**IN THE MATTER OF:**

Merlin Snacks Pvt Ltd.

And

Suvidha Maintenance services Pvt Ltd.

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 04.01.2021.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant : Mr. Palash Agarwal, Adv.

**ORDER**

List on 15.01.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

04.01.2021.  
Deepak Kumar